

**State Transport Commissioners**

2029. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have examined the recommendation of the conference of the State Transport Commissioners held recently in Bombay regarding setting up State Transport Finance Corporation or similar agencies; and

(b) if so, the nature of action taken in this regard?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) and (b) The conference of State Transport Commissioners/Controllers recommended that a scheme for setting up Transport Finance Corporations or similar agencies should be prepared by the Government of India and circulated to the State Governments for comments. Action to draw up the scheme is being taken, but its finalisation will take some time.

**Bridges in Maharashtra**

2030. **Shri Pangarkar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the Government of Maharashtra have sent any plan and estimate for the construction of two bridges on river Khaida and Hivara in Parbhani District; and

(b) if so, whether the plan estimate have been approved by now?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) and (b). The position with regard to the proposed bridges over the rivers Khaida and Hivara is briefly indicated below:

(i) **Bridge over Khaida.**—The estimate and plans for the bridge were approved by the Government of India on the 11th April, 1960 at an estimated cost of Rs. 3,91,800. A grant of Rs. 1 lakh has been sanctioned for this bridge from the Central Road

Fund (Ordinary) Reserve, the balance of Rs. 2,91,800 being met from the State funds.

(ii) **Bridge over Hivara.**—This bridge was approved for being financed from the allocations to Maharashtra from the Central Road Fund on the 29th August, 1960 at an estimated cost of Rs. 3,66,448. The estimate and plan for this bridge do not require the approval of the Government of India and will be sanctioned by the Government of Maharashtra themselves under their own procedure.

रेलवे अधिकारियों के सेवाकाल में वृद्धि

२०३१ { श्री पन्नालाल बारूपाल :  
श्री लच्छी राम :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) १ जनवरी, १९५८ से अब तक रेलवे बोर्ड में कितने उच्च अधिकारियों की सेवा समाप्त होने पर उनका सेवाकाल बढ़ाया गया और प्रत्येक अधिकारी का सेवाकाल कितना बढ़ाया गया ;

(ख) ऐसे अधिकारियों का, जो योग्य और स्वस्थ हैं, सेवाकाल न बढ़ाने के क्या कारण हैं ; और

(ग) उक्त अवधि में कितने उच्च अधिकारियों को उनकी सेवा समाप्त होने पर पुनः नियुक्त किया गया ?

रेलवे उपमंत्री (श्री सै० वें० रामस्वामी) :

(क) और (ग). बयान पटल पर रखा जाता है। [देखिए परिशिष्ट ३, अनुबन्ध संख्या ७७]

(ख) साधारण रूप से सेवाकाल बढ़ाया नहीं जाता, लेकिन सरकारी हित को देखते हुए खास मामलों में ऐसा कर दिया जाता है।

**Recruitment of S.C. and S.T. on S. Railway**

2032. **Shri Tangamani:** Will the Minister of Railways be pleased to state:

(a) whether Scheduled Caste and Scheduled Tribes candidates to the